

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 2307

TO BE ANSWERED ON JANUARY 02, 2018

REGIONAL RAPID TRANSIT SYSTEM

No.2307. SHRI C. MAHENDRAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether India and Spain have signed Techno-commercial agreement to provide institutional mechanism for mutual cooperation in the field of urban transport and for construction of three Regional Rapid Transit System (RRTS);
- (b) if so, the details thereof;
- (c) the list of transits selected under the scheme;
- (d) whether after completion, RRTS is likely to emerge as fastest, comfortable and safe mode of transport; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a)&(b) No, Madam. On 29 November, 2017, the National Capital Region Transport Corporation (NCRTC), which is a 50:50 joint venture company of Government of India and State

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Governments of Uttar Pradesh, Rajasthan, Haryana and Delhi, has signed an agreement with the Administrador de Infraestructuras Ferroviarias (ADIF) which is a State-owned railway organization in Spain. This agreement enables technical cooperation on railway systems for the Regional Rapid Transit System (RRTS) projects.

(c) The following three prioritized RRTS corridors have been planned for implementation:

- (i) Delhi to Meerut via Ghaziabad
- (ii) Delhi to Alwar
- (iii) Delhi to Panipat

(d)&(e) RRTS being a rail based system and using state of the art technology will provide safe, comfortable and relatively faster mode of transport as compared to the existing modes.

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